

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:4409  
ANSWERED ON:20.08.2010  
AWARENESS ABOUT STANDARDS OF FOOD ITEMS  
Premajibhai Dr. Solanki Kiritbhai;Siricilla Shri Rajaiah

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether a large part of food industry is unaware of the safety standards in the country, as per a study of FICCI;
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) the steps taken by the Government to create awareness about the safety standards of food items and train food safety officials for the purpose;
- (d) whether the Government proposes to review the Food Safety and Standards Act, 2006; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRVEDI)

- (a) & (b) The food industry is aware of food safety standards defined under the Prevention of Food Adulteration Act, 1954 and the Rules, 1955 as amended from time to time.
- (c) Awareness campaigns are taken up about important legislations, rules and regulations as and when they are notified. While drafting rules and regulations under the Food Safety and Standards Act, 2006, Food Safety and Standards Authority of India (FSSAI) has conducted several consultation workshops across the country by involving all stakeholders including CII, FICCI, consumer organizations etc. FSSAI has also conducted training of Food Safety Commissioners, training of trainers for Food Safety Officers in the States/UTs and has prepared a plan for conducting training of Designated Officers, Adjudicating Officers and Food Analysts in the States/UTs.
- (d) & (e) There is no such proposal.